NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI M. K. SHRAWAT MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. M/s. Avinisha Realtors Pvt. Ltd.

<u>CP No. 71/2013 u/s 397-398 DATE : 11.07.2016 TIME: 2.00 P M</u>

SR. NO

4.

NAME

for FFG Associates Ms. A ishwary a Joshi DESIGNATION

Respondents

SIGNATURE

Whi

<u>Order</u>

C.P No. 71/397-398/NCLT/MB/MAH/2013

- 1. Advocate for the Respondent is present. Adjournment sought by the Counsel of the Petitioner.
- 2. By the consent of the parties matter is adjourned.
- 3. List this matter on 12th August, 2016 at 2.00 p.m. for hearing.

SdI-

M. K. SHRAWAT Member (Judicial)

Dated: 11th July, 2016.